

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/237/2014

HYDERABAD, this the 24th day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



1. L. Pentaiah, S/o. Sri L. Gandaiah (Late),
Aged about 52 years
2. G. Laxmaiah, S/o. Sri G. Mallaiah (Late),
Aged about 51 years
3. B. Laxmaiah, S/o. Sri B. Kistaiah (Late),
Aged about 51 years
4. C. Ramulu, S/o. Sri C. Kistaiah (Late),
Aged about 50 years

All are working as Safaiwala at Ordnance Factory, Yeddumailaram, Medak District, PIN 502 205, R/o. Ordnance Factory Estate, Yeddumailaram, Sangareddy Mandal, Medak District PIN 502 205.

... Applicants

(By Advocate: Mr. K. Ram Murthy)

Vs.

1. Union of India rep. by its
Chairman & Director General,
Ordnance Factory Board,
Govt. of India,
Ministry of Defence,
10-A, S.K. Bose Road,
Kolkata 700 001.
2. The General Manager,
Ordnance Factory,
Ministry of Defence,
Yeddumailaram,
Medak District,
A.P. PIN 502 205.

... Respondents

(By Advocate: Mrs. K. Rajitha, Sr. CGSC)

ORDER (ORAL)**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**

The question involved in this O.A. is as to whether the upgradation of the applicants, consequent upon being granted MACP, shall be to the next higher pay scale or pay scale attached to the next higher post. That very matter is pending for adjudication before the Hon'ble Supreme Court. We, therefore, close the O.A., leaving it open to the applicants, to pursue remedies, depending upon the adjudication taken up by the Hon'ble Supreme Court. There shall be no order as to costs.

**(B.V. SUDHAKAR)
MEMBER (ADMN.)**

**(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN**

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